

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 466 OF 2019 IN
DFR NO. 967 OF 2019

Dated: 28th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Nidar Utilities Panvel Limited Liability PartnershipAppellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ekta Bhasin
Mr. Anurag Tripathi

Counsel for the Respondent(s) : -----

ORDER

Issue notice to the Respondents returnable on 05.04.2019. Dasti, in addition, is also permitted.

List the matter on **05.04.2019**.

(Ravindra Kumar Verma)
Technical Member
vt/mk

(Justice N.K. Patil)
Judicial Member